GOVERNMENT OF INDIA MINISTRY OF STEEL

RAJYA SABHA UNSTARRED QUESTION NO. 2076 FOR ANSWER ON 07/08/2023

LAND OWNERSHIP OF RINL

2076. SHRI G.V.L. NARASIMHA RAO:

Will the Minister of STEEL be pleased to state:

- (a) the extent of land under operational control of RINL, popularly known as Visakhapatm Steel Plant;
- (b) ownership of the above land and nature of control enjoyed by the RINL over the land;
- (c) whether land under other Steel CPSE plants is also with Government, unitwise details thereof;
- (d) if not, the reasons for taking RINL land on lease while other CPSEs own land;
- (e) whether Government will consider land ownership transfer to RINL to increase its asset base and improve its credit worthiness; and
- (f) if not, rationale for giving land to a private entity and not RINL as a CPSE?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF STEEL

(SHRI FAGGAN SINGH KULASTE)

- (a)&(b): The extent of land under operational control of Rashtriya Ispat Nigam Ltd. (RINL), Visakhapatnam Steel Plant (VSP) is 19,703 Acres. The land has been acquired in the name of Ministry of Steel, Government of India and RINL is holding the Power of Attorney to utilize the land.
- (c)&(d): The lands of Units / plants of Steel Authority of India Ltd. (SAIL) are in the name of the respective Plants / Units. The ownership of lands in respect of Bhilai Steel Plant, Bokaro Steel Plant, Durgapur Steel Plant, IISCO Steel Plant, Salem Steel Plant, Alloy Steels Plant and Visveswarya Iron & Steel Plants is on freehold basis. The ownership of land in respect of Rourkela Steel Plant is on leasehold basis. Ownership of lands of RINL lies with the Ministry of Steel, Government of India and RINL holds the Power of Attorney thereof.
- (e) There is no such proposal under consideration of the Government.
- (f) At present there is no proposal for giving land to a private entity. However, the Government has accorded an in-principle approval for 100% disinvestment of Government of India (GoI) shareholding in Rashtriya Ispat Nigam Ltd.(RINL) alongwith RINL's stake in its Subsidiaries / Joint Ventures through strategic disinvestment. This is in conformity with the New Public Sector Enterprises Policy for Atmanirbhar Bharat.
